

श्री सत्यनारायण सिनहा : जब इस तरह की मांग स्टेट सरकारों से आयेगी तो उस पर विचार किया जायगा ।

†[SHRI SATYANARAYAN SINHA : The matter will be considered when the State Governments make such a demand.]

श्री डी० नारायण : देश में १५ वर्ष के अन्दर किस तरह से प्राइमरी एजुकेशन पूरी हो सकेगी ?

†[SHRI D. NARAYAN : How will then primary education be introduced all over the country in fifteen years ?]

SHRI TAJAMUL HUSAIN : May I know, Sir, if there would be sufficient money in the treasury of the Government to introduce free, primary and compulsory education in the whole of India if the Governments in all the States introduced prohibition ?

SHRI SATYANARAYAN SINHA : How does this question arise, Sir ?

SHRI B. GUPTA : Are the Government aware that the development of primary education in the country is considerably hindered because primary teachers are paid beggarly wages ?

SHRI SATYANARAYAN SINHA : It is a State subject.

SHRIMATI LAKSHMI MENON : May I know whether this free and compulsory primary education, wherever it exists, is equally applicable to boys and girls ?

SHRI SATYANARAYAN SINHA : Yes.

SHRIMATI LAKSHMI MENON : That may be in theory, but is that the case in actual practice ?

SHRI SATYANARAYAN SINHA : If it is compulsory, that means it is compulsory for both boys and girls.

SHRIMATI LAKSHMI MENON : That is no answer.

SHRI B. GUPTA : Is the Government willing to consider any increase in the wages of primary teachers ?

MR. CHAIRMAN : That question does not arise here.

BEGAM AIZAZ RASUL : Has any request come from any State Government for financial help for the introduction of free compulsory primary education in that State ?

SHRI SATYANARAYAN SINHA : I would like to have notice, Sir. So far as my present information goes, no such request has come.

SCHOLARSHIPS FOR SCHEDULED CASTES AND SCHEDULED TRIBES

*19. SHRI D. NARAYAN : Will the Minister for EDUCATION be pleased to state :

(a) what is the number of scholarships offered by the Government of India to the Scheduled Castes and the Scheduled Tribes respectively this year and what is the amount of each such scholarship;

(b) what are the qualifications and conditions attached to each such scholarship; and

(c) how and when will the candidates for such scholarships be selected and who is the selecting authority ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA) : (a) Approximately 1,650 and 650 scholarships are proposed to be awarded to Scheduled Castes and Scheduled Tribes students respectively this year.

A statement showing rates of scholarships is placed on the Table of the Council. [See Appendix II, Annexure No. 30.]

(b) These are mentioned in the Regulations governing these scholarships, a copy of which is placed on the Table of the Council. [See Appendix II, Annexure No. 31.]

(c) Applications have been invited on the prescribed form, to reach this Ministry by 31st July 1952. The scholarships will be awarded in the month of September by the Ministry of Education on the recommendation of the Scheduled Castes, Scheduled Tribes & Other Backward Classes Scholarships Board.

श्री डी० नारायण : यह अप्लीकेशन आने के बाद स्टेट सरकारों की सिफारिश मांगी जाती है या नहीं ?

†[SHRI D. NARAYAN : Are the State Governments asked to make recommendations after the applications are received ?]

श्री सत्यनारायण सिन्हा : जितनी अजिया स्कालरशिप के लिये आती है उनके साथ स्टेट सरकारों की सिफारिश भी आती है ।

†[SHRI SATYANARAYAN SINHA : The State Governments send their recommendations with the applications for scholarships.]

श्री डी० नारायण : यह अजियां स्टेट सरकारों के माफत आती हैं या सीधे सरकार के पास भेजी जाती हैं ?

†[SHRI D. NARAYAN : Are the applications sent through State Governments or direct to the Government of India ?]

श्री सत्यनारायण सिन्हा : स्टेट सरकारों के माफत भी यह अजियां आती हैं और सीधे भी आती हैं ।

†[SHRI SATYANARAYAN SINHA : They are sent through State Governments as well as direct to the Government of India.]

SHRI B. GUPTA : Are there any political considerations for giving such scholarships to students ?

SHRI SATYANARAYAN SINHA : No, Sir.

SHRI B. GUPTA : Is the Government aware that certain correspondence took place between the Education Ministry and the Ministry of Home Affairs in regard to some scholarship to be given to students going to Czechoslovakia ?

SHRI SATYANARAYAN SINHA : I have no information, Sir.

श्री डी० नारायण : यह जो स्कालरशिप शिड्यूल्ड कास्ट को दी जाती है वह अलग अलग प्रान्तों की शिड्यूल्ड ट्राइब्स की हालतों को देखते हुये अलग अलग तरह की होती है ?

†[SHRI D. NARAYAN : Are different types of scholarships granted to students belonging to Scheduled Castes and Scheduled Tribes according to their condition in the States ?]

श्री सत्यनारायण सिन्हा : जहां तक मुझे पता है सब प्रान्तों के लिये एक ही तरह की व्यवस्था लागू है ।

†[SHRI SATYANARAYAN SINHA : So far as I know, the same principle is followed in every State.]

PROF. G. RANGA : Are these scholarships given to students for studies in India or abroad ? If it is for studies in other countries, do Government have any prior negotiations with the foreign countries in order to obtain proper facilities for our students to study ?

SHRI SATYANARAYAN SINHA : I think these scholarships relate to this country only.

SHRI VENKAT RAO : Are these scholarships available to all the States, Part B and Part C ?

SHRI SATYANARAYAN SINHA : Yes, for all the States.

SHRI K. B. LALL : May I know whether any proportion is fixed for awarding these scholarships among the States ?

SHRI SATYANARAYAN SINHA : The scholarships are awarded according to the population of each State, I think.

SHRI S. N. MAZUMDAR : Are there Scheduled Caste or Scheduled Tribe representatives on the Scholarship Board ?

SHRI SATYANARAYAN SINHA : Yes.

SCHOLARSHIPS FOR STUDIES ABROAD

*20. SHRI D. NARAYAN : Will the Minister for EDUCATION be pleased to state :

(a) what different categories of Government of India scholarships are available for Indian students for studies abroad;

(b) what are the qualifications and conditions attached to each such scholarship;

(c) how are the candidates chosen and who is the selecting authority;

(d) how many applications for each category of the scholarships were received in the year 1951 and from what States; and

(e) whether all the applications have been disposed of ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA) : (a) to (e). A statement giving the information is laid on the Table of the Council. [See Appendix II, Annexure No. 32.]

SHRI R. P. N. SINHA : Will Government consider the advisability of awarding some scholarships to M. Ps. for studying Parliamentary Affairs abroad ?

SHRI C.G.K. REDDY : I should like to make a submission on this, Sir. Hon. Ministers very conveniently lay very long statements on the Table which are not ordinarily available to us, Members, and we are not able to ask any supplementaries. We do not know the answer at all.

MR. CHAIRMAN : The statement has been placed half-an-hour earlier in the Notice Office.

DEFENCE RESERVE FUND

*21. SHRI P. C. BHANJ DEO : Will the Minister for DEFENCE be pleased to state :

(a) the balance of money left in the Defence Reserve Fund at present;

(b) whether transfers of sums to and from this Fund ceased to be made on the outbreak of the last war;

(c) what was the maximum amount lying in this Fund before the outbreak of the war;

(d) in which year this maximum was reached;

(e) what are the reasons for not transferring money to this Fund after the close of the war;

(f) whether the Government intend to build up this Fund as soon as finances permit; and

(g) whether one of the purposes of the Fund is to finance Defence capital expenditure on Revenue account ?

THE MINISTER FOR DEFENCE (SHRI N. GOPALASWAMI) : (a) Nil.

(b) Yes.

(c) Rs. 3,46,43,815.

(d) At the end of the year 1936-37.

(e) From 1st April 1939 to the end of the 31st March 1947, expenditure on Defence Services was being allocated between the Government of India and